

**IN THE HIGH COURT OF JHARKHAND AT RANCHI  
W.P.(S) No. 1712 of 2015**

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**CORAM: HON'BLE MR. JUSTICE DEEPAK ROSHAN**

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For the Petitioner : Mr. Shiv Prasad, Advocate  
For the State : Mr. Manish Mishra, GP V

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**06/29.06.2020** Heard learned counsel for the parties through V.C.

2. As prayed for by the learned counsel for the petitioner, put up this case on **13.07.2020**.

**(Deepak Roshan, J.)**

Pramanik/